NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.77/BB/	-	Admission	230/232	Strumsoft India Pvt. Ltd.

NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ARIF KHAN

9620320382

R No. 1404

Counsel for Petitioner is present. Matter is listed today for admission. Registry raised some objections. Counsel for Petitioner is directed to comply the same. List it on 16/11/2017.

Member (T)

Member (J)